

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.10294/2015

(Arising out of impugned final judgment and order dated 27/10/2014 in CMWP No.54886/2005 passed by the High Court Of Judicature at Allahabad)

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

HARENDRA SINGH SIROHI

Respondent(s)

(With interim relief and office report)

Date : 02/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr. T. N. Singh, Adv.
 Mr. Vikas K. Singh, Adv.
 Ms. Rajshree Singh, Adv.

For Respondent(s) Mr. Jitendra Mohan Sharma, Adv.
 Mr. Sameer Singh, Adv.
 Mr. Vikas Bansode, Adv.
 For Mr. Ajit Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As jointly prayed for, list the matter on a non-miscellaneous day in the third week of November, 2015.

(Sanjay Kumar-II)
Court Master

(Indu Pokhriyal)
Court Master